

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/411/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|--|---|---|
| 1. | T.K. Bhaskar
Monica Chopda. R.
Preethikaa. R. | COUNSEL FOR
PETITIONER |  |
| 2. | Ashish Jain Dunia
Fee Suleana & Suleana
Counsels | Se. Counsel
Mr. Ashish Pandey
For Respondents |  |

ORDER

Counsels for both the parties are present. As per the consensus arrived between the parties for giving offer and counter without disclosing to each other, the offers have been submitted in closed covers to the Bench. The Petitioner has offered Rs.3,50,00,000/- while the Corporate Debtor offered Rs.69,38,538/-. Both the Counsels are directed to seek instructions from their clients for making compromise/settlement successful. Put up on **11.01.2018 at 10.30 A.M.**

ghk

-sdr-
MEMBER (JUDICIAL)